

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(CAA)-67(PB)/2020

IN THE MATTER OF:

Haptik Infotech Pvt. Ltd. and
Times Internet Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 08.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Abhishek Seth, Ms. Devika Chopra, Mr.
Anurag Pandey, Advs.

For the Respondent

Ms. Shankari Mishra, Adv. for RD and OL.

ORDER

List the matter for hearing on **10.12.2020**.

- Sd

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd.

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.12.2020
Ritu Sharma